

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : Mathew Koshy
NAME OF THE RESPONDENT(S) : Palmyra Springs Private Limited & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

HARISH CHOWDHARY
FOR. T.M. NAIDU & W.
ADVOCATES.
C. PRABHAKAR

COUNSEL FOR
RESPONDENTS.

Appearing for Petitioner

[Signature]
14/09/17

[Signature]

ORDER

PCS representing the petitioner present. Counsel for respondents present and stated that the matter has been settled between the parties. He prayed time for filing the memo of compromise as the petitioner is still in Malaysia. Time extended at request. Put up on 16.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)